

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-24/2003/10849/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the 15<sup>th</sup> ~~August~~ <sup>November</sup>, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/1469/2023, dtd. 6<sup>th</sup> November, 2023.

Sir,

With reference to the above, I am directed to inform you that have been granted **casual leave on 14.11.2023, along with station leave permission, from the evening of 10.11.2023 till the morning of 16.11.2023**, as prayed for. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-24/2003/10850/A dated** , 15-11-23

Copy to:

✓ The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**